

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 197 of 2009 &
I.A. Nos. 362 of 2009 & 65 of 2010**

Dated: 12th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Maharashtra State Electricity Distribution Co. Ltd. ... Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. Venkatesh & Mr. Raghav Gupta
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for MERC
Mr. Anand K. Ganesan & Ms. Swapna Seshadri
For R.2

ORDER

Post the matter for final disposal on **29.03.2010**. In the
meantime, pleadings be completed.

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**